

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 3054/2017

NAGAR PALIKA PARISHAD

Appellant(s)

VERSUS

HARENDRA SINGH SIROHI

Respondent(s)

Date : 11-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Vikas K Singh, Adv.  
Mr. T. N. Singh, AOR

For Respondent(s)

Mr. Ajit Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent is duly represented.

Statement of case has not been filed by the parties and  
time has expired.

As per office report, matter is incapable of valuation.

Registry to process the matter for listing before the  
Hon'ble Court as per rules.

KAPIL MEHTA  
Registrar  
11.05.2018

hj